

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA.No.1588/91

Dated this the 3rd of July, 1995.

Shri S.R. Adige, Hon. Member(A)

Dr. A. Vedavalli, Hon. Member(J)

Dr. R.N. Kalita,
R/o Flat No.2, C.G.H.S. Dispensary,
Lajpat Nagar,
Block C-II,
New Delhi 110 024.Applicant
By Advocate: None.
versus

1. Union of India represented by
Secretary,
Ministry of Health,
Nirman Bhawan,
New Delhi 110 011.
2. Delhi Administration represented by
Chief Secretary,
5, Sham Nath Marg,
Delhi 110 054.respondents
By Advocate: None.

O R D E R (Oral)

None for the applicant. None for the
respondents either. The applicant was ^{also} not
present on the last date i.e. 9.6.95. It appears
that he is not interested to pursue this case
further. In the circumstances, this case is
dismissed in default and non-prosecution.

'DR. A. VEDAVALLI'
MEMBER(J)

/kam/

Adige
'S.R. ADIGE'
MEMBER(A)